

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 21.10.2022 (FRIDAY)

COURT -III

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 68 of 2020	Trinity Leisure Pvt. Ltd. Vs. Registrar of Companies, Mumbai, Maharashtra	Shikhil Suri	
2.	Comp. App. (AT) No. 166 of 2021	Narasingha Pujapanda Vs. Anup Kumar Lakhotia & Anr.	Kumar Anurag Singh	Anup Kumar Lakhotia Manju Bhuteri Kunal Godhwani-R1
3.	Comp. App. (AT) No. 21 of 2022	Tushar kanti Roy & Ors. Vs. Mrs. Shuili Roy & Ors.	Atul Krishna	Indranil Ghosh Palzer Moktan-R1- R3, R7 & R8

For Hearing

4.	Comp. App. (AT) No. 379 of 2018 (PH)	Satori Global Ltd. & Anr. Vs. Shailja Krishna & Ors. With	Swapnil Gupta	Ankur Mittal-R1 Ujjwal Banerjee-R4
5.	Comp. App. (AT) No. 395 of 2018 (PH)	Manjula Jhunjunwala Vs. Shailja Krishna & Ors.	Ujjal Banarjee Akash Khuran	Ankur Mittal
6.	Comp. App. (AT) (Ins) No. 867 of 2021 & I.A No. 2315 of 2021	Greater Noida Industrial Development Authority Vs. Prabhjit Singh Soni & Anr.	U.N. Singh	Prabhjeet Singh Soni G.P. Madan-R1 Alok Dhir-R2 Prabhjeet S. Soni
7.	Comp. App. (AT) (Ins) No. 868 of 2021 & I.A No. 2317 of 2021	Greater Noida Industrial Development Authority Vs. Anand Sonbhadra	U.N. Singh	Nipun Gautam-R1

8.	Comp. App. (AT) No. 132 of 2021	Jatinder Singh Ahuja & Ors. Vs. Tata Steel Ltd. & Ors. With	Avinash Bhati	Anindita Roy Chowdhury Vatsala Rai-R1 Shashank Gautam Devna Arora
9.	Comp. App. (AT) No. 150 & 151 of 2021	Pooja Rai & Ors. Vs. TATA Steel BSL Ltd. & Ors.	Pankaj Jain	Anindita Roy

02:00 PM

For Hearing

10.	Comp. App. (AT) No. 24 of 2022 (PH)	Chowgule Shipbuilding Pvt. Ltd. Vs. Chowgule and Company Pvt. Ltd. & Ors. With	Mahesh Agarwal	Shalaka Patil Vikash Kumar Jha
11.	Comp. App. (AT) No. 25 of 2022 (PH)	Angre Port Pvt. Ltd. Vs. Chowgule and Company Pvt. Ltd. & Ors.	Mahesh Agarwal	Shalaka Patil Vikash Kumar Jha

After the above

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Hearing

12.	Comp. App. (AT) No. 161 of 2021 (PH)	The Registrar of Companies Vs. Protrans Supply Chain Management Pvt. Ltd.	Mangesh Jadhav	Hemant Sethi Hrishikesh Wagh Gaurav H. Seth-R1 to R3
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1. Notice Board
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**By order of Hon'ble Chairperson
-sd/-
Registrar**